IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

29. **C.P. (IB)/674(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES: Ahmednagar Merchant Cooperative Bank
Vs.
Santosh Hiralal Sharma

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Sanjay Dubey, Ld. Counsel for the Financial Creditor present through VC. None present for the Personal Guarantor.

2. Ld. Counsel for the Financial Creditor submits that the matter is a final stage of settlement and seeks one-week time to file settlement memo. Time granted.

3. List this matter for further consideration on **15.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

30.04.2024 / *Bmb*